Name of the Corporate Debtor: M/s Perfect Engine Components PrivateLimited; Date of Commencement of CIRP: 25.04.2023; List of Creditors as on: 30.10.2023

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Summary of List of Secured Financial Creditors (other than financial creditors belonging to a class of creditors) w.r.t. Form C																
Sr. No.	Name of Creditor	Nature of Claim		tails of Claim received	Details of Claim admitted	Whether related party?	voting Share in CoC	Amount of Claim under Verification (Rs.)		Security Interest	guarantee, if any, held in relation	mutual credit, debts etc	mutual credit, debts etc may	Amount of claim Inadmissible	Reason for Claim not admitted	Remarks, if any
			Date of Receipt	Amount Claimed	Date of Amount of claim admitted (Rs.)	d						may be set off against the claim, if any (Rs.)	be set off against the claim, if any			
1	Edelweiss Asset Reconstruction Company Limited	Secured Creditor (FC)	09.05.2023	3,50,79,95,972	3,50,14,95,97	2 N	No 100.00		0			0	(65,00,000)	
	1 Total (A)			3,50,79,95,972	3,50,14,95,97	2	100.00	0	0			0		65,00,000)	
Summary of List of Unsecured Financial Creditors: List of Financial Creditors (Unsecured)																
					-											
Sr. No.	Name of Creditor	Nature of Claim	De:	etails of Claim Amount Claimed	Summary of List of Claim admitted Date of admission/updati on (Rs.)	Whether	r %	Amount of Claim under Verification (Rs.)	Amount of	Details of	guarantee, if any, held in relation	mutual credit.	mutual credit, debts etc may	Amount of claim Inadmissible	Reason for Claim not admitted	Remarks, if any
Sr. No.	Name of Creditor Shrem investments Private Limited through E mail	Nature of Claim Unsecured FC (UFC)	Date of Receipt		Details of Claim admitted Date of Amount of claim admitter on (Rs.)	Whether related party?	r % Voting Share in CoC	Amount of Claim under	Amount of	Details of	guarantee, if any, held in relation	mutual credit, debts etc	mutual credit, debts etc may be set off	Inadmissible	Claim not	Remarks, if any Charge Registration documents is not provided
Sr. No.	Shrem Investments Private Limited through E mail		Date of Receipt	Amount Claimed 15,74,71,651	Details of Claim admitted Date of admission/updati (Ra.) 15.05.2023 15,74,71,65	Whether related party?	r % Voting Share in CoC	Amount of Claim under	Amount of	Details of	guarantee, if any, held in relation	mutual credit, debts etc	mutual credit, debts etc may be set off	Inadmissible	Claim not	
Sr. No.			Date of Receipt	Amount Claimed	Details of Claim admitted Date of Amount of claim admitter on (Rs.)	Whether related party?	r % Voting Share in CoC	Amount of Claim under	Amount of	Details of	guarantee, if any, held in relation	mutual credit, debts etc	mutual credit, debts etc may be set off	Inadmissible	Claim not	
Sr. No.	Shrem Investments Private Limited through E mail		Date of Receipt	Amount Claimed 15,74,71,651	Details of Claim admitted	Whether related party? 1 Yes	r % Voting Share in CoC	Amount of Claim under	Amount of Contingent Claim (Rs.)	Details of	guarantee, if any, held in relation	mutual credit, debts etc	mutual credit, debts etc may be set off	Inadmissible	Claim not admitted	